

1	2	3	4
91.	Institutional Finance Department (Stamps and Registration)	1,33,59,000	5,00,00,000
92.	Cultural Affairs Department	4,66,33,000	39,00,000
93.	Irrigation Department (Establishment)	32,85,58,000	-
94.	Irrigation Department (Works)	17,48,33,000	48,81,83,000
95.	Uttarakhand Development Department	52,40,64,000	40,19,58,000

14.05 hours

**SUPPLEMENTARY DEMANDS FOR GRANTS –
GENERAL, 1995-96**

[English]

THE MINISTER OF STATE IN THE MINISTRY

OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):
I beg to present a statement (Hindi and English
versions) showing the Supplementary Demands for
Grants in respect of Budget (General) for 1995-96...
(Interruptions)

Supplementary Demands for Grants (General) for 1995-96 submitted to the Vote of the Lok Sabha

No.	Name of Demand	Amount of Demands for Grants submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
1.	Agriculture	1,00,000	-
4.	Department of Animal Husbandry and Dairying	9,66,00,000	-
5.	Department of Chemicals and Petro-chemicals	5,41,00,000	16,26,00,000
6.	Department of Fertilizers	982,09,00,000	-
7.	Department of Civil Aviation	34,58,00,000	1,00,000
8.	Department of Tourism	11,48,00,000	-
9.	Ministry of Civil Supplies, Consumer Affairs and Public Distribution	40,52,00,000	-
12.	Department of Supply	90,00,000	-
13.	Department of Posts	162,49,00,000	50,00,000
14.	Department of Telecommunications	886,93,00,000	1389,98,00,000
15.	Ministry of Defence	-	94,00,000
16.	Defence Pensions	339,98,00,000	-
17.	Defence Services - Army	499,64,00,000	-

1	2	3	4
18.	Defence Services - Navy	300,07,00,000	-
21.	Capital Outlay on Defence Services	-	686,28,00,000
23.	Ministry of External Affairs	242,42,00,000	4,99,00,000
24.	Department of Economic Affairs	1,00,000	-
26.	Payments to Financial Institutions	1573,60,00,000	-
28.	Transfer to State and Union Territory Governments	890,87,00,000	120,00,00,000
31.	Department of Expenditure	1,82,00,000	-
32.	Pensions	110,17,00,000	-
33.	Audit	36,17,00,000	-
34.	Department of Revenue	-	1,00,000
35.	Direct Taxes	40,00,00,000	-
36.	Indirect Taxes	31.80,00,000	-
37.	Ministry of Food	250.82,00,000	-
39.	Department of Health	23,88,00,000	39,98,00,000
40.	Department of Family Welfare	71,63,00,000	-
41.	Ministry of Home Affairs	24,65,00,000	5,80,00,000
42.	Cabinet	2,45,00,000	-
43.	Police	337,12,00,000	1,17,00,000
44.	Other Expenditures of Ministry of Home Affairs	-	24.63,00,000
45.	Transfer to Union Territory Governments	5,06,00,000	214,00,000
46.	Department of Education	4,00,000	-
48.	Department of Culture	5,54,00,000	-
49.	Department of Women and Child Development	91,33,00,000	-
51.	Department of Heavy Industry	8,67,00,000	67,44,00,000
52.	Department of Public Enterprises	1,11,00,000	-
53.	Department of Small Scale Industries and Agro and Rural Industries	3,69,00,000	-

1	2	3	4
54.	Ministry of Information and Broadcasting	12,81,00,000	1,75,00,000
57.	Law and Justice	10,72,00,000	-
58.	Election Commission	26,00,000	-
63.	Ministry of Parliamentary Affairs	13,00,000	-
64.	Ministry of Personnel, Public Grievances and Pensions	11,89,00,000	1,74,00,000
65.	Ministry of Petroleum and Natural Gas	56,00,000	1030,57,00,000
69.	Ministry of Power		3,00,000
70.	Department of Rural Development	2,00,000	-
73.	Department of Scientific and Industrial Research	24,87,00,000	-
75.	Ministry of Steel	10,79,00,000	-
76.	Surface Transport		24,50,00,000
77.	Roads	95,81,00,000	5,36,00,000
78.	Ports, Light Houses and Shipping	72,20,00,000	6,88,00,000
79.	Ministry of Textiles	2,00,000	86,36,00,000
80.	Urban Development and Housing	8,82,00,000	12,51,00,000
81.	Public Works	16,99,00,000	13,01,00,000
84.	Ministry of Welfare	1,00,000	-
85.	Atomic Energy	13,64,00,000	-
89.	Department of Space	-	27,32,00,000
90.	Lok Sabha	7,35,00,000	-
91.	Rajya Sabha	56,00,000	-
93.	Secretariat of the Vice President	18,00,000	-
95.	Andaman and Nicobar Islands	43,73,00,000	-
96.	Dadra and Nagar Haveli	2,12,00,000	9,00,000
97.	Lakshadweep	3,00,00,000	-
98.	Chandigarh	17,12,00,000	78,00,000
99.	Daman and Diu	2,90,00,000	
		7383,11,00,000	3571,03,00,000

[English]

MR. DEPUTY-SPEAKER: The House stands adjourned to meet at 3.00 p.m.

14.05 hrs.

The Lok Sabha then adjourned till Fifteen of the Clock.

15.00 hrs.

The Lok Sabha re-assembled at Fifteen of the Clock

(MR. DEPUTY-SPEAKER *in the chair*)

(*Interruptions*)

15.01 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Twenty-fourth Report

[English]

SHRI PRITHVIRAJ D. CHAVAN (Karad) : I beg to present the Twenty-fourth Report (Hindi and English versions) of the Committee on Subordinate Legislation...(*Interruptions*)

[English]

MR. DEPUTY-SPEAKER : We shall now take up further discussion on the motion moved by Shri Atal Bihari Vajpayee.

Kumari Mamata Banerjee will continue her speech.

(*Interruptions*)

SOME HON. MEMBERS : No...(*Interruptions*)

KUMARI MAMATA BANERJEE (Calcutta South) : Mr. Deputy Speaker, Sir...(*Interruptions*)

[*Translation*]

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur) : Mr. Deputy-Speaker, Sir, a peculiar situation has emerged after the issuance of instructions by the Supreme Court...(*Interruptions*)

[English]

15.02 hrs.

(At this stage Shrimati Saroj Dubey and some other hon. Members came and stood on the floor near the Table).

(*Interruptions*)

MR. DEPUTY-SPEAKER : The House stands adjourned to meet tomorrow, the 7th March 1996 at 11 a.m.

15.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 7, 1996/Phalgun 17, 1917 (Saka)
